

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

FRIDAY, THE 15<sup>TH</sup> DAY OF MAY, 2020/25<sup>TH</sup> VAISAKHA, 1942

W.P(C) NO. 9970 OF 2020

PETITIONER:

K.N SHAMSUDHEEN, AGED 59 YEARS,  
S/O KASMI, 42/1114A, SKYLARK,  
M.A BALAKRISHNAN ROAD, COMBARA,  
ERNAKULAM - 682 018

BY ADV. SRI. THOMAS JOHN AMBOOKEN

RESPONDENTS:

1. M/S. KASMISONS BUILDERS PVT. LTD.,  
DOOR NO.64/3916, 3 RD FLOOR, KASMISONS ARCADE,  
M.G.ROAD, ERNAKULAM - 682 035. KERALA,  
NOW ALLEGING THE REGISTERED OFFICE AT 29/1172F,  
JANATHA JUNCTION, SAHODARAN AYYAPPAN ROAD,  
VYTTILA, ERNAKULAM - 682 019
2. K.N. ABDUL GAFOOR, S/O. KASMI  
AGED 54 YEARS, 37/2127, RANGOON,  
KATHRIKADAVU, ERNAKULAM - 682 017, KERALA.
3. K.N. MARZOOK, S/O. KASMI, AGED 61 YEARS,  
35/1918, FLORA SABARMATHI ROAD, JANATHA,  
PALARIVATTOM, ERNAKULAM - 682 025, KERALA.
4. K.N. FAJAR, S/O. KASMI, AGED 48 YEARS,  
DOOR NO. 2/1559, RETNAPURI, ERG ROAD,  
ERNAKULAM - 682 014 KERALA.
5. HDFC BANK, SUDHAS BUILDING, GROUND FLOOR,  
MADHAVA PHARMACY, KOCHIN - 682 018  
REPRESENTED BY BRANCH MANAGER,  
BANERJEE ROAD BRANCH.
6. STATE BANK OF INDIA, BROADWAY BRANCH,  
CSI COMPLEX, BROADWAY, KOCHI - 682031,  
REPRESENTED BY THE CHIEF MANAGER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

Admit.

2. Notice to respondents by speed post/e-mail.

Considering the urgency pointed out by the learned counsel for the petitioner and considering the peculiar circumstances which prevent the petitioner from approaching the National Company Law Appellate Tribunal by way of an appeal challenging Ext.P2 order, let this matter be listed on 20.05.2020.

Post on 20.05.2020.

**GOPINATH P.  
JUDGE**

ncd

**APPENDIX**

**PETITIONERS EXHIBITS:**

**EXHIBIT P1:** TRUE COPY OF THE ORDER OF THE NATIONAL COMPANY LAW TRIBUNAL, KOCHI BENCH DATED 22.01.2020 ALLOWING IA/25/KOB/2020 IN CP/74/KOB/2019

**EXHIBIT P2:** TRUE COPY OF THE ORDER DATED 30.04.2020, PASSED BY THE NATIONAL COMPANY LAW TRIBUNAL, KOCHI BENCH IN IA/58/KOB/2020

**EXHIBIT P3:** TRUE COPY OF THE LETTER DATED 05.05.2020 ISSUED BY THE 5<sup>TH</sup> RESPONDENT BANK TO THE PETITIONER